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Title: Introduction of the Persons Living in Coastal Zone (Rehabilitation and Welfare) Bill, 2011.

DR. SANJEEV GANESH NAIK (THANE): I beg to move for leave to introduce a Bill to provide for setting up of an Authority for rehabilitation and welfare of persons living in coastal zone and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for setting up of an Authority for rehabilitation and welfare of persons living in coastal zone and for matters connected therewith or incidental thereto."

The motion was adopted.

DR. SANJEEV GANESH NAIK I introduce the Bill.